### **LOK SABHA**

# **BULLETIN-PART II**(General Information relating to Parliamentary and other matters)

Nos. 7842-7850]	Wednesday, January	24, 2024/ Mas	gha 04, 1945 (	Saka)
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No. 7842

## **Estate and Heritage Management Branch**

## Birth Anniversary of Lala Lajpat Rai

On the occasion of the birth anniversary of Lala Lajpat Rai, a function to pay floral tribute to him will be held at 1030 hours on Sunday, the 28<sup>th</sup> January, 2024 in the Central Hall, Samvidhan Sadan. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 7843

**Committee Section (EWCY&S)** 

Extension of time to Standing Committee on Education, Women, Children, Youth and Sports for examination of 'The Prohibition of Child Marriage (Amendment) Bill, 2021'

Hon'ble Chairman, Rajya Sabha, has granted extension of time for a period of four months with effect from 24<sup>th</sup> January, 2024 to Standing Committee on Education, Women, Children, Youth and Sports for examination of "The Prohibition of Child Marriage (Amendment) Bill, 2021."

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No. 7844 Legislative Branch-II

### Result of Ballot of Private Members' Resolutions

As a result of online ballot held on the 24 <sup>th</sup> January, 2024 in Parliamentary Notice Office (Room
No. G37, Ground Floor, Parliament House of India) in respect of notices received from members fo
moving resolutions under rule 170, the following members have secured priorities in the order as give
below:-

Name of the member Priority secured at ballot

Shri Deepak Baij, M.P.

First